

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:168  
ANSWERED ON:01.08.2011  
CONSTRUCTION OF RESIDENTIAL BUILDINGS  
Patle Kamla Devi

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government accorded approval in 2007 for the construction of residential buildings for workers/labourers for the Chhattisgarh State;
- (b) if so, the rate affixed for the same and whether there has been any increase in its construction cost as on date;
- (c) whether the Government has received any letter from the Chief Minister of the State in regard to reviewing the project in view of the increase in the construction cost; and
- (d) if so, the action being taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a): Yes, Madam. The Government accorded 03 proposals for construction of 254 houses in Rajnandgaon, 116 houses in Dongargarh and 50 houses in Raigarh districts for beedi workers in Chhattisgarh State under Economically Weaker Section (EWS) component of the Revised Integrated Housing Scheme (RIHS) for the State Government of Chhattisgarh.
- (b): Under Revised Integrated Housing Scheme (RIHS) total subsidy of Rs. 40,000/- tenement grant to beedi workers for construction of houses. There is no any increase in its construction cost as on date.
- (c): No such letter from the Chief Minister of Chhattisgarh State with regard to reviewing the project in view of the increase in its construction cost has been received as on date.
- (d): Not Applicable.